

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. TT/246/2014

Subject : Approval of transmission tariff for Assets (09 Nos.) under "Transmission System for phase-I Generation projects in Orissa- Part-A" in Eastern Region

Petitioner : Power Grid Corporation of India Ltd.

Respondents : GMR Kamalanga Energy Ltd. and 12 others

Date of Hearing : 1.9.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Parties present : Shri S.S. Raju, PGCIL
Shri S.K. Venkatesan, PGCIL
Mohd. Mohsin, PGCIL
Ms. Sangeeta Edwards, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed on 19.8.2014 and some of the assets are commissioned and the other assets are anticipated to be commissioned in the new tariff block 2014-19. He requested the Commission to allow 90% of the Annual Fixed Charges, under Regulation 7 (7) (i) of the 2014 Tariff Regulations, for inclusion in the POC charges.

2. The Commission directed the staff to process and list this matter for determination of final tariff at the earliest.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

